COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 135 OF 2015 & IA NO. 215 OF 2015

Dated: 08th August, 2017

In the matter of:

M/s. Perfect Filaments Ltd. Vs. Joint Electricity Regulatory Commission & Anr. ... Appellant(s)

... Respondent(s)

<u>ORDER</u>

This matter is wrongly listed in Cause List today.

The matter is listed for hearing on 16.08.2017.

For Court Master

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